

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 26.11.2020

NOTICE

Take notice that the following matters listed on 27.11.2020 in Court-IV will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) No. 392 of 2017 Part Heard	Gireesh Kumar Sanghi & Anr. Vs. Ravi Sanghi & Ors With	Dhruv Gupta	AnirudhWadhwa (R-1 to 4)
2.	Comp. App (AT) No. 393 of 2017 Part Heard	Gireesh Kumar Sanghi & Anr. Vs. AGA Publications Ltd. & Ors.	Dhruv Gupta	Y.Suryanarayan a
3.	Comp. App (AT) No. 192 of 2019 Part Heard	Enness Capitals Pvt. Ltd. & Ors. Vs. Hyderabad Securities and Enterprises Ltd. & Ors.	Vipul Ganda	Y.Suryanarayana Jagriti Ahuja (R19)
4.	Comp. App. (AT) No. 65 of 2019 Part Heard	C.Valli Narayan Vs. C.Krishniah Chetty and Sons Pvt. Ltd. & Ors.	Aakanksha kaul	Mandeep Kalra Nitesh Shrivastava Nishant Shankar Isha Khurana-R1, R10 Saneep Narain N.Batra Anjali-R2 to R7

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By the order of Hon'ble Acting Chairperson
-sd/-
Registrar